GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION No. 3591 TO BE ANSWERED ON: 17.12.2024

JOBS/EMPLOYMENT FOR DIVYANGJAN

3591 Shri Satpal Brahamchari:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the year-wise details of the application received from divyangjan for jobs/employment in Haryana specifically Sonipat Lok Sabha Parliamentary Constituency details of jobs/employment provided in relation of these applications during last three years;
- (b) the details of the schemes conducted for divyangian and year-wise and district-wise details of the amount spent on divyangian during the same period;
- (c) the number of skilled unemployed divyangjan in Haryana specifically Sonipat Lok Sabha Parliamentary Constituency at present;
- (d) whether the Government has set any target to provide employment to them; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(Shri B .L. Verma)

- (a) As per Section 34 of the Rights of Persons with Disabilities (RPwD) Act, 2016, reservation in the government employment to the persons with benchmark (40% or above) disabilities has been increased from 3% to 4%. Department of Personnel & Training (DoPT), being the Nodal Department for appointments in the Central Government, collects online data regarding representation of PwDs in the Ministries/Departments through Representation of Reserved Categories in Posts and Services (RRCPS) Portal (rrcps.nic.in). As per the information uploaded by the Ministries/Departments on the said portal, 8557 appointments of PwD candidates have been made on direct recruitment during the last 5 years (i.e. during the year 2019 to 2023). The State-wise and District-wise data regarding applications received from divyangjan and job provided is not maintained centrally.
- (b) The Central Government is running the following major schemes for the disabled persons:-

- (i) Assistance to Persons with Disibilities for Purchase/Fitting of Aids/Appliance (ADIP): Under ADIP Scheme, funds are released to various Implementing Agencies to assist the eligible persons with disabilities (Divyangjan) in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential throughout the country.
- (ii) Scheme for Implementation of the Rights of Persons with Disabilities Act (SIPDA): To provide assistance to State Governments and autonomous organizations/Institutions under Central or State Government/various implementing agencies for various activities relating to the implementation of the Rights of Persons with Disabilities Act, 2016. Major Components of Scheme for Implementation of Persons with Disabilities Act (SIPDA) are:-
 - · Creation of Barrier Free Environment for PwDs
 - · National Action Plan for Skill Development
 - · Accessible India Campaign (AIC)
 - · Unique Disability Identity Card
- (iii) **Deendayal Divyangjan Rehabilitation Scheme (DDRS):-** Under the Scheme grant-in-aid is provided to Non-Governmental Organization (NGOs) for running the projects relating to rehabilitation of persons with disabilities, aimed at enabling them to reach and maintain their optimal physical, sensory, intellectual, psychiatric or social functional levels.
- (iv) Scholarship Schemes for Students with disabilities: Under this Scheme, the Government provides scholarships for students with disabilities such as Prematric (for classes IX & X), Postmatric (from class XI up to Post Graduate degree/diploma level), Top Class Education (Post graduate degree/diploma in notified Institutes), National Fellowship (M.Phil and PhD courses), National Overseas Scholarship (for Overseas education at P.G./Doctorate level).

Further, the details of funds released under various schemes of the Department during the last three financial years are as under:-

(Amount in Rs. Crore)

Year	Financial Year 2021-22	Financial Year 2022-23	Financial Year 2023-24
Scheme	Actual Expenditure (AE)	Actual Expenditure (AE)	Actual Expenditure (AE)
ADIP	198.69	242.29	290.60
SIPDA	108.44	65.55	76.79
DDRS	100.89	114.69	129.97
Scholarship	132.17	145.20	130.47

(c) to (e) Department is implementing National Action plan for Skill Development of persons with skill Disabilities (NAP-SDP) to enhance skills of persons with disabilities in order to enable them to have gainful employment and become self-reliant and productive members of society. Under this scheme, skill training is provided to the persons with disability through the Government and Non-Government Organizations, across the country. Since the launch of the Scheme, Department has provided the skill training to 1.42 lakh Persons with Disabilities across the country and 28,000 Divyangjan have been placed in wage-employment/self-employment. State-wise/District-wise details of beneficiaries are not maintained.
